

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE AND
SUPPLY (SHRI CHOWDHARY RAM
SEWAK) : Sir, I beg to lay on the Table :—

(1) A copy each of the following papers
under sub-section (1) of section 619 A of
the Companies Act, 1956 :—

(i) (a) Review by the Government on
the working of the Minerals and
Metals Trading Corporation of
India Limited, New Delhi, for
the year 1967-68.

(b) Annual Report of the Minerals
and Metals Trading Corpora-
tion of India Limited, New Delhi
for the year 1967-68 along with
the Audited Accounts and the
comments of the Comptroller and
Auditor General thereon.

(ii) (a) Review by the Government on
the working of the State Trading
Corporation of India Limited,
New Delhi, for the year 1967-68.

(b) Annual Report of the State
Trading Corporation of India
Limited, New Delhi for the year
1967-68 along with the Audited
Accounts and the comments of the
Comptroller and Auditor General
thereon.

[Placed in Library. See No. L.T.-652/
69].

(2) (i) A copy of the Central Silk
Board (Amendment) Rules, 1968,
published in Notification No.
G. S. R. 2038 in Gazette of
India dated the 23rd November,
1968, under sub-section (3) of
section 13 of the Central Silk
Board Act, 1948.

(ii) A statement showing reasons for
delay in laying the above Notifi-
cation.

[Placed in Library. See No. L.T.—
653/69.]

COMMITTEE ON PRIVATE MEM- BERS BILLS AND RESOLUTIONS

FORTY-SEVENTH REPORT

SHRI KHADILKAR (Khed) : Sir, I
beg to present the Forty-seventh Report of
the Committee on Private Members' Bills
and Resolutions.

COMMITTEE ON PUBLIC UNDERTAK- INGS

THIRTIETH REPORT

SHRI G. S. DHILLON (Taran Taran) :
Sir, I beg to present the Thirtieth Report
of the Committee on Public Undertakings
on action taken by Government on the recom-
mendations contained in the Twenty-second
Report of the Committee on Public Under-
takings (Third Lok Sabha) on Indian Drugs
and Pharmaceuticals Limited, New Delhi.

12.57 hrs.

*DEMANDS FOR GRANTS—Contd.

MINISTRY OF FOOD, AGRICULTURE

COMMUNITY DEVELOPMENT AND CO- OPERATION.

MR. SPEAKER ; The House will now
take up discussion and voting on Demand
Nos. 29 to 33, 113 and 114 relating to the
Ministry of Food, Agriculture, Community
Development and Cooperation for which
10 hours have been allotted.

Hon. Members present in the House who
are desirous of moving their cut motions
may send slips to the Table by 14.15 hours
indicating the serial numbers of the cut
motions they would like to move. They will
be treated as moved if they are otherwise
admissible.

DEMAND NO. 29—MINISTRY OF FOOD
AGRICULTURE, COMMUNITY DEVELOP-
MENT AND COOPERATION.

MR. SPEAKER : Motion moved :